





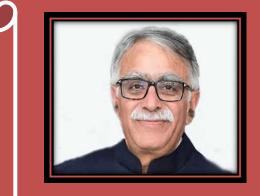


(October, 2020 - September, 2021)

Patron-in-Chief Hon'ble Mr. Justice Sanjay Karol Chief Justice, Patna High Court Executive Chairman Hon'ble Mr. Justice

Rajan Gupta

Judge, Patna High Court





BIHAR STATE LEGAL SERVICES AUTHORITY, PATNA

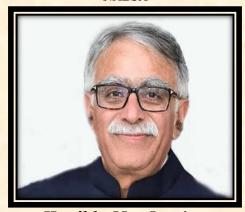
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THE TORCHBEARERS



Hon'ble Mr. Justice N. V. Ramana Chief Justice of India – cum – Patron-in-Chief, NALSA



Hon'ble Mr. Justice Sanjay Karol Chief Justice, Patna High Court – cum – Patron-in-Chief, BSLSA



Hon'ble Mr. Justice U. U. Lalit Judge, Supreme Court of India – cum-Executive Chairman, NALSA



Hon'ble Mr. Justice Rajan Gupta Judge, Patna High Court – cum – Executive Chairman, BSLSA



Hon'ble Mr. Justice Pavan Kumar Bhimappa Bajanthri Judge, Patna High Court – cum – Chairman, Patna High Court Legal Services Committee

3

Succession Board of Hon'ble Executive Chairman, BSLSA from Oct., 2020 till Jan., 2022











Hon'ble Mr. Justice Dinesh Kumar Singh has been notified as new Executive Chairman of BSLSA vide Bihar Govt. Notification Memo No. C/L.A-09/2007/391/J. Patna Dated 17.01.2020. His Lordship was Executive Chairman of BSLSA since 17.01.2020 till 02.10.2020. His Lordship was superannuated.

Hon'ble Mr. Justice Hemant Kumar Srivastava has been notified as new Executive Chairman of BSLSA vide Bihar Govt. Notification Memo No. C/L.A-09/2007/6490/J. Patna Dated 26.11.2020. His Lordship was Executive Chairman of BSLSA since 26.11.2020 till 01.02.2021. His Lordship was superannuated.

Hon'ble Mr. Justice Shivaji Pandey has been notified as new Executive Chairman of BSLSA vide Bihar Govt. Notification Memo No. C/L.A-09/2007/940/J. Patna Dated 09.02.2021. His Lordship was Executive Chairman of BSLSA since 09.02.2021 till 07.05.2021. His Lordship was superannuated.

Hon'ble Mr. Justice Ashwani Kumar Singh has been notified as new Executive Chairman of BSLSA vide Bihar Govt. Notification Memo No. C/L.A-09/2007/2602/J. Patna Dated 19.05.2021. His Lordship was Executive Chairman of BSLSA since 19.05.2021 till 31.10.2021. Thereafter, his Lordship was appointed as Chairperson of Bihar Judicial Academy, Patna.

Hon'ble Mr. Justice Rajan Gupta has been notified as new Executive Chairman of BSLSA vide Bihar Govt. Notification Memo No. C/L.A-09/2007/5947/J. Patna Dated 01.11.2021.

Succession Board of Hon'ble Chairperson, High Court Legal Services Committee, Patna (Oct., 2020 till Jan., 2022)



Hon'ble Mr. Justice Shivaji Pandey From 18.12.2019 to 30.11.2020



Hon'ble Mr. Justice Ashwani Kumar Singh From 01.12.2020 to 03.02.2021



Hon'ble Mr. Justice Vikash Jain

From 04.02.2021 to 20.05.2021



Hon'ble Mr. Justice Ahsanuddin Amanullah

From 21.05.2021 to 08.10.2021



Hon'ble Mr. Justice Ashutosh Kumar From 02.11.2021 to 04.01.2022



Hon'ble Mr. Justice Pavan Kumar bhimappa Bajanthri w.e.f. 05.01.2022

REPUBLIC DAY CELEBRATION (26th Jan., 2021)



On the occasion of 72nd Republic Day on 26th January, 2021, National Flag was unfurled by the then Executive Chairman, BSLSA, Hon'ble Mr. Justice Hemant Kumar Srivastava at BSLSA premises.

WINTER INTERNSHIP





BSLSA had organized Winter Internship for law students for 21 days from 01.03.2021 till 21.03.2021. Apart from various Law Colleges of Bihar like Central University of South Bihar, Gaya; Patna Law College, Patna; Chanakya National Law University, Patna; Bihar Institute of Law, Patna; Amity University, Patna; T.N.B. Law College, Bhagalpur; Bishwanath Singh Institute of Legal Studies, Munger, there were also students from Symbiosis Law School, Hyderabad; Maharashtra National Law School, Aurangabad; Delhi University, Jamia Milia Islamia, New Delhi; RGNLU, Punjab etc. During internship, the students were asked to prepare projects on different topics related to social issues and laws. They were also sensitized about NALSA Schemes, ADR Mechanism, Rights of transgenders, POCSO Act & Rules, Act related to Domestic Violence, Laws related to Lok Adalat & Legal Aid etc. In course of the Internship Programme the students were also taken to 'Central Jail Beur', and Civil Court to have first-hand experience. Valedictory Session was addressed on 01.03.2021 by the then Respected Officers of BSLSA - Mr. Krishna Murari Sharan, Former Member Secretary, BSLSA; Ms. Anupama, Former Assistant Registrar, BSLSA and certificates were distributed among interns by the then Respected Member Secretary, BSLSA.

Virtual Training – cum – Sensitization programme for PLVs

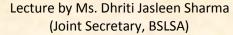
Considering the COVID-19 Pandemic situation, the BSLSA has conducted "Virtual Training – cum-Sensitization Programme" for PLVs from 9th August, 2021 till 13th August, 2021 in virtual mode through BSLSA You Tube Channel. This five days Training-cum-Sensitization programme was divided into 15 lectures and each lecture dealt with NALSA Schemes and pertinent issues related to basics of legal system. Para Legal Volunteers work at community level for spreading legal literacy and awareness. This programme for PLVs has been conducted with a hope that it would serve as a laser beam for PLVs while working as a messenger of legal services institutions.

Date	Subject
09.08.2021	1. NALSA (Protection & Enforcement of Tribal Rights Scheme), Scheme
	2015;
	NALSA (Effective Implementation of Poverty Alleviation Scheme), Scheme
	2015;
	Basic structure of Constitution of India;
	 Legal Services Authorities Act, 1987 &
	Role of PLVs Criminal Justice System in India.
	Link: https://www.youtube.com/watch?v=0d2Ua06gpPk&t=299s
10.08.2021	1. Bihar Victim Compensation Scheme including Compensation for Victim of
	Acid Attack
	2. Immoral Traffic (Prevention) Act
	3. NALSA (Legal Services to the Victim of Drug Abuse and Eradication of
	Drug Menace) Scheme, 2015
	4. Tele Law Lecture & Demo Skit on Tele Law
	Link: https://www.youtube.com/watch?v=nkwk3XeUDAQ&t=111s
11.08.2021	1. NALSA (Legal Services to the Workers in the Unorganized Sector) Scheme,
	2015
	NALSA (Child Friendly Legal Services to Children and their Protection)
	Scheme, 2015
	3. Family Law
	NALSA (Victims of Trafficking and Commercial Sexual Exploitation)
	Scheme, 2015
	A Scheme for Legal Services to Disaster Victims through Legal Services
	Authorities
	Link: <u>https://www.youtube.com/watch?v=mpEkz18Vtpk&t=4039s</u>
12.08.2021	1. Labor Law
	2. Juvenile Justice Act (JJ Act.)
	3. Communication Skills
	Link: https://www.youtube.com/watch?v=ThS2cSBijY8&t=3678s
13.08.2021	 NALSA (Legal Services to Senior Citizens) Scheme, 2016 and
	2. NALSA (Legal Services to the Mentally III and Mentally Disabled Persons)
	Scheme, 2015
	Protection of Women from Domestic Violence Act, 2005
	4. Right to Information (RTI)
	Link: https://www.youtube.com/watch?v=rhZUL7y30xY&t=89s



Lecture by Sri Om Prakash Sir (Former Member Secretary, BSLSA)







Lecture by Mr. Prahlad Kumar (Former Registrar, BSLSA)

egal Servi



Lecture by Ms. Kiran Ojha (Assistant Registrar, BSLSA)

RA LEGAL



Lecture by Ms. Arti Kumari (Assistant Registrar, BSLSA)

Lecture by Mr. Ajay Kumar (Sr. State consultant in Directorate of Social Welfare and UNICEF)



Lecture by Mr. Girish Chandra Mishra (State Head in HelpAge India, Bihar & Jharkhand)



Lecture by Mr. Pankaj Pandey (Ld. Panel Advocate in BSLSA)

Glimpses of 75th Independence Day Celebration at BSLSA





On the occasion of 75th Independence Day, 15th August, 2021. National Flag was hoisted by Hon'ble Mr. Justice Ashwani Kumar Singh, JAD 1, Patna High Court-cum-Executive Chairman, BSLSA at BSLSA premises in the august presence of 13 Hon'ble Judges of Patna High Court.







Meetings & Activities in BSLSA for National Lok Adalat

A Short clip on "National Lok Adalat"

Short video clips for creating awareness about National Lok Adalat among public at large A Short clip on "National Lok Adalat" (Hindi)

Mr.Rajiv Ranjan (Member Secretary, BSLSA) Link: https://www.youtube.com/watch?v=SUXPhC4Jhuw

Mr. Balram Dubey

(Former Member Secretary, BSLSA) Link: https://www.youtube.com/watch?v=viko9AfYNCM&t=8 **4**s



राष्ट्रीय विधिक सेवा प्राधिकार के निर्देश में बिहार राज्य विधिक सेवा प्राधिकार दवारा पटना हाई कोर्ट एव राज्य के विभिन्न जिलों मे राष्ट्रीय लोक अदालत, 2021 के आयोजन के सम्बन्ध में राज्य प्राधिकार के कार्यालय मे BSNL, Electricity, Weight and Measurement, Environment Forest Department के पदाधिकारियों के साथ बैठक हई । बैठक मे राज्य प्राधिकार की तरफ से श्री बलराम दुबे (पूर्व सदस्य सचिव), श्रीमती धृति जसलीन शर्मा (संयुक्त सचिव), श्री प्रहलाद कुमार (पूर्व निबंधक) एवं श्रीमती किरण ओझा एवं श्रीमती आरती कुमारी (सहायक निबंधक महोदया) शामिल हुए। इस बैठक में उक्त विभाग के पदाधिकारी के द्वारा सम्बंधित विभाग के वादों के निष्पादन में सहयोग देने हेतू सहमति हई ।



Officers of BSLSA have also participated in live television Doordarshan programme of DD Bihar for spreading awareness about National Lok Adalat and its benefit among the general public.

Awareness through Doordarshan programme



Live Television programme on DD Bihar "SAMWAD" episode on "National Lok Adalat" by Mr. Rajiv Ranjan (Member Secretary, BSLSA).



Live Television programme on DD Bihar "KHULA AAKASH" episode on "Family Courts and disposal of matters relating to family courts in Lok Adalat" by Ms. Dhriti Jasleen Sharma (Joint Secretary, BSLSA).



Live Television programme on DD Bihar "SAMWAD" episode on "National Lok Adalat" by Ms. Kiran Ojha (Assistant Registrar, BSLSA).



Live Television programme on DD Bihar "SAMWAD" episode on "National Lok Adalat" by Ms. Arti Kumari (Assistant Registrar, BSLSA).





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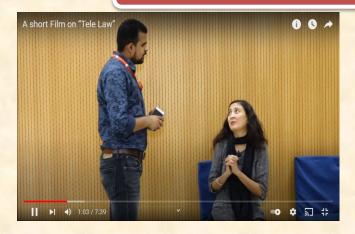


Interaction with Ld. Panel Advocates of Tele Law Scheme (07.07.2021)



After the fresh empanelment of Tele Law Panel Lawyers and after joining of new Assistant Registrar, BSLSA, an interaction session was held between Assistant Registrar and Tele Law Panel Lawyers in the presence of the Joint Secretary, BSLSA to discuss the issues related with implementation of Tele Law Scheme in the premises of BSLSA, Patna on 7th July, 2021.

A Short Film On Tele Law Scheme











Link for the film on BSLSA You Tube Channel: https://www.youtube.com/watch?v=YGPQZ6scdrU

A short film has been made by BSLSA under the guidance of Officers of BSLSA to show case the implementing procedure of Tele Law Scheme to have positive impact on common people in utilizing the benefit of Scheme.

Directed by: Dr. Pankaj Kumar Pandey (Ld. Panel Advocate, BSLSA)

Actors:

- 1. Ms. Rekha Prasad (Ld. Panel Advocate, BSLSA)
- 2. Ms. Shilpi Keshri (Ld. Panel Advocate, BSLSA),
- 3. Sri Jwala Prasad Verma (Lower Division Clerk, BSLSA),
- 4. Sri Himanshu Shekhar Sinha (Lower Division Clerk, BSLSA).

DLSA Activities

ARARIA



Awareness on different Schemes of NALSA held on 17.09.2021



Awareness on Poverty Alleviation Scheme and Solid Waste Management Rule, 2016 held on 11.09.2021



Awareness for Disaster Victims held on 04.07.2021



National Lok Adalat 10.07.2021



Environment Day 05.06.2021



Women's Day 08.03.2021



Felicitation ceremony for Corona Warriors 19.12.2020



Meeting for National Lok Adalat 15.02.2021

AURANGABAD



National Lok Adalat 10.07.2021

विधिक सेवा प्राधिकार के तहत जागरूकता शिविर का आयोजने

मदद स्नेही ने मंत्री उज्ज्वला योजन अभियान. फानमंत्री पोलमा बनाया

चर्चा

गरीबी उन्मूलन को लेकर स्थानीय उत्पादी को बढ़ावा देने, किसानों को संशक्त बनाने, ग्रामीण केंत्रों में स्थानीय रोजगार को प्रोत्साहित करने को लेकर बर्चा की

कार्यालय संवाददाता

गई





PLV Training



Amrit Mahotsav



Environment Day



Amrit Mahotsav



Environment Day

ARA, BHOJPUR



National Lok Adalat 11.07.2021



Legal Awareness Programme on Nasha Mukt Bharat in Civil Court Premises



Legal Awareness Camp



Ld. District Judge giving the Cheque to victim



BANKA











Plea Bargaining at Jail Legal Aid Clinic (17.09.2021)



Awareness Camp for Unorganized sector workers (22.08.2021)



Effective Implementation of Poverty Alleviation Scheme, 2015 (01.08.2021)



Protection and Enforcement of Tribal Rights (25.07.2021)

BEGUSARAI













BETTIAH (WEST CHAMPARAN)



Constitution Day (26.11.2020)



Covid 19 Vaccination (Advocates and All Court Staffs) 27.04.2021



World Environment Day (05.06.2021)



World Human Rights Day (10.12.2020)









BHABHUA, KAIMUR

















BHAGALPUR



Human Rights Day, 10.12.2020



Observation Home, Bal Grih & Balika Grih visit by Secretary, DLSA



Virtual Legal Awareness programme for Jail



World Environment Day, 05.06.2021









BUXAR

















DARBHANGA



Visit or Investigation of Sub-Jail Benipur on 12.02.2021



Visit or Investigation of Children's Home on 04.02.2021



Visit of Observation Home on 04.02.2021



Legal Awareness Programme in August 2021



Legal Awareness Programme in September, 2021



Environment Day on 05.06.2021



National Lok Adalat 11.09.2021



Legal Awareness Programme in September, 2021

GAYA















बाल अधिकारों के सरक्षंण के मौलिक सिद्धांत विषय पर विधिक जागरूकता शिविर का आयोजन



GOPALGANJ



Inaugural session of Online Lok Adalat by Principal Judge Sri Rakesh Kumar Singh and other Judicial officers (12.12.2020)



Legal Awareness programme (12.03.2021)



Legal Awareness programme in Tribal area



Plantation of trees on World Environment Day by Ld. District & Sessions Judge in the campus of New Building of Civil Court on 05.06.2021









HAJIPUR (VAISHALI)



National Lok Adalat



Legal Awareness Camp



Meeting with Judicial Officers for discussing preparation of National Lok Adalat to be held on 10.07.2021



Distribution of Senitizer in Civil Court premises by DLSA









JAMUI











National Lok Adalat 11.09.2021



Training cum Sensitization Programme of PLVs on 06.08.2021





JEHANABAD

















KATIHAR



Award ceremony for Corona Warrior



National Lok Adalat



Felicitation of Corona Warrior on the occasion of Republic Day



Legal Service provided to Senior Citizen by PLV at Front Office



Legal Awareness Camp on 04.07.2021



Legal Awareness Camp on 01.08.2021



Online Training Programme for PLVs



Special Drive on 17.09.2021

KHAGARIA



Inauguration of Covid Vaccine Centre by Chairman DLSA on 10.06.2021



Covid Vaccination Centre in A.D.R. Building



Vaccination drive under the supervision of DLSA



Meeting held with Bar Association for NLA on 10.07.2021



National Lok Adalat 11.09.2021



Meeting with different department for NLA



National Lok Adalat 11.09.2021



Meeting with different department for NLA

KISHANGANJ



Awareness programme on 08.03.2021 on the eve of International Women's Day



Visit of Observation Home on 04.02.2021



Legal Awareness Programme with the tribals on 12.03.2021



Awareness cum Goshthi Programme on the eve of Gandhi Jayanti (02.10.2020)



Awareness programme on Juvenile Justice Act and PC and PNDT Act held on 11.09.2021



Awareness on NALSA (Effective Implementation on Poverty Alleviation) Scheme, 2015 on 01.08.2021



Awareness on NALSA (Legal Services to Senior Citizens) Scheme 2016 on 18.07.2021



Special Legal Awareness programme held on 17.09.2021

LAKHISARAI



Meetings with officers of different department for National Lok Adalat (10.07.2021)



Meetings with Bank Managers for National Lok Adalat (10.07.2021)







प्रचार रथ को हरी झंडी देते हुए I/c Secretary DLSA, ADJ-6, Bar Association President and Secretary



MADHEPURA









Awareness Programme on the topic of Mentally III and Mentally disabled held on 29.08.2021



Awareness programme on the topic of Bihar Victim Compensation Scheme held on 26.09.2021



Awareness programme on the topic of Child Friendly Legal Services Scheme on 11.07.2021

MADHUBANI

















MOTIHARI

















MUNGER













MUZAFFARPUR

















NALANDA



























PATNA



Awareness Programme Nyaya Bandhu App and Bal Diwas on 12.11.2020



Awareness Programme on 12.03.2021



Awareness Programme held on 12.03.2021



Nyaya Bandhu App









PURNEA



04.07.2021, Chandi Panchayat, Purnea East Block



11.07.2021, Mahrajpur Panchayat, Purnea East Block



25.07.2021, Bhoga Panchayat, Purnea East Block



30.06.2021 Balika Grih



11.07.2021, Mahrajpur Panchayat, Purnea East Block



NLA Meeting



01.08.2021 Bithnouliy Purv, Panchayat, K. Nagar Block, Purnea



16.08.2021 Bal Grih, Purnea

ROHTAS (SASARAM)



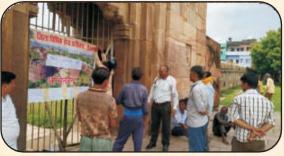
Awareness Programme for precautionary measures for prevention from COVID 19 epidemic



Awareness Programme for precautionary measures for prevention from COVID 19 epidemic



Special Legal Awareness Programme (15.08.2021)



Legal Awareness Camp 17.09.2021



Awareness Programme for precautionary measures for prevention from COVID 19 epidemic



Meeting with Insurance Company regarding National Lok Adalat



National Lok Adalat Bench 11.09.2021



Legal Awareness Camp 29.08.2021

SAHARSA











District & Sessions Judge-Cum- Chairman, District Magistrate-Cum-Vice Chairman, Secretary, DLSA and President, District Bar Association during National Lok Adalat held in the month of July, 2021.



During Special Drive Campaign PLV namely Sri Deepak Kumar Singh, aware the people in Bariyahi Panchayat, Saharsa about Free Legal Aid and upcoming National Lok Adalat.





SAMASTIPUR



Legal Awareness Programme (11.07.2021)







World Environment Day (05.06.2021)





SARAN (CHHAPRA)





Women's Day





Women's Day celebration by Jail visiting Lawyer (08.03.2021)



Legal Awareness Camp on Mentally III persons at Rivilganj Saran (20.08.2021)



Commercial Court Awareness PIMS Image on 29.08.2021 at Jalalpur Block Saran



Awareness on Unorganized Sector workers in Sadar Block (22.08.2021)



Awareness Camp on Victim Compensation Scheme at Arya Kany School Saran (26.09.2021)

SHEIKHPURA

















SHEOHAR



Awareness in Pipri on the topic of Population control, Legal Rights and education on Scheduled Tribe (12.03.2021)



Awareness on Mahila Diwas on the topic of Women's Upliftment and participation in all fields (08.03.2021)



PLV helping people in getting Ration Card during Corona Period (07.04.2021)



Jail Visit by Secretary DLSA (02.02.2021)









SITAMARHI

















SIWAN





Panel Lawyer addressing to people in Legal Awareness Camp in Sarsar Village (12.03.2021)



Secretary DLSA giving training to PLVs in DLSA Meeting Hall (24.06.2021)



PLVs attending training session











Special Drive held in different districts of Bihar on 17.09.2021 for creating Legal Awareness among common citizens as a part of NALSA's Pan India Legal Awareness Campaign

















Statistical Report:

1. Deployment of Mobile Vans

Number of Mobile Vans	Number of Districts Covered	Number of Villages/Gram Panchayats covered	Number of persons covered	Outcome of deployment of vans
50	36	888	223058	People were curious to know about the legal services activities. The concerned DLSAs have raised awareness among people about the role of Legal Services and also about different schemes of NALSA etc.

2. Legal Aid Clinic/ Camps for beneficiaries

Number of Districts covered	Number of Legal Aid Clinics organised	Number of PLVs/Panel Lawyers deployed	Number of beneficiaries covered	Broad nature and number of advice rendered
34	238	530	25396	Number of Advice Rendered- 4000 Nature of Advice- Regarding NALSA Schemes, people were made aware about NLA, Victim Compensation Scheme, Legal Aid Clinics and other laws related to the same.

3. Legal Aid Awareness Programmes

Number of Districts covered	Number of Villages/Gram Panchayats covered	Number of Camps held	Number of persons covered	Outcome of efforts
37	613	407	40644	Many villagers of Bihar were made aware about NALSA Scheme, National Lok Adalat, Legal Aid Clinics and Legal Services.

MEDIA REPORTING

सक और स से लापमारे थे सिंह हे सा है। परिवन करेन काल ने एक बई गराबा क उत्थान के लिए सभी

को करना होगा एकजुट प्रयास

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दरभंगा भास्कर 05-02-2021

रहन-सहन एवं खानपान की जानकारी ली व कई आवस्यक निर्देश दिए

जिला विधिक सेवा प्राधिकार सचिव

ने बाल सुधार गृह का किया निरीक्षण

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पर्यावरण की रक्षा का लिया गया संकल्प

QK I

अधिक से अधिक पौधा लगाएं: डीएम

लोगों को एकसूत्र में बांधता है संविधान

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विधिक सेवा प्राधिकार द्वारा नशा मुक्त भारत अभियान के तहत शिविर लगा



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जिसका कोई नहीं उसके लिए विधिक सेवा प्राधिकार बना एकमात्र सहारा

रिश्वांड के समह गरीब क्रम्पन ये जाती हे मुख्य कानूनी सलवता गिल्ला जात के निर्देश हर जुटे हुए हें 75 हेनल कातूनी सहामता को मांग कर सक है। जेल दिजिटर के रूप में जन तर्ग वाला पैनल अधिवक्ता इसक देवोर्ट प्रधिकार के संपिप को कल का मुविधा उपल बता दे जिसा जि बता दे जिसा जि के साधिम सबन के आजध्र होते कि प्राधिकार के अदला और शिषिर का आ है। इसके अला प्रायंस्टर दिवस रेवति में ये सामूची सहायण कोर्ट से भी मॉन सकते हैं। उस पर्सकार का जिलानें हावता की मॉन को हैं, उसका जिला विधिक सेवा प्रधिकान है। उसके बाद जिला विधिक

नेशनल लोक अदालत में वर्चुअल बेंच के माध्यम से हुई सुनवाई रेजने आयम एउना न्यायवा. मेहनलतोठ प्रायस में प्रति प्रतीख्न एक रेपना लेड उठना हे फाल प फिले रेप भी ने पिलन प्रे प की प्रती पर रेप म, गाउँ दे दे पा छर सी माने द्वार रोज ने दे लाव रुप नरीं सिम्मे प्रताब दे प राज्य रुप नरीं सिम्मे

कटिहार 14-03-2021 दैनिक

अमरूत महोत्सव के मौके पर जागरूकता शिविर लगाया गया

भारतार न्यून पठलवा	के अभिकार एवं संरक्षण से	विभिक्त सेवा प्राधिकार कटिहार
रान्तियाः को सिहार राज्य विश्विक	संबंधित विद्युत जनस्वती	के सार्वाप्य से संचर्क स्वर्थित
सेवा प्रतिवार पटन के विदेश	दी यूँ। जनसन्कत रिविस में	कर सकते हैं। मौके पर पंएसवी
एवं हिला विश्विक सेवा प्रतिकार,	फेश्वर कॉश्वस्वा मिश्वर के फ्रा	अवरणों 10 अदिस की राष्ट्रीय
कटिया के बेल रात्रों भारत में पात्र	अनुमुखिर जनस्वारियों के खरे	रहेक अरात का आयौजन
रहे अमरत महोत्सव के अवसर	में चर्ल्य का रही मंजनस्वर्ध की	देख है। इसमें बिजली, बैंक
पा स्वत्रक प्रताह के राज नार	विद्युत स्वरी देशी समस्य है	कंपारंडेला मुकलमों के नियदों के
पा स्वत्रक प्रताह के राज	दिसके समाधान के रिश	लिए जिसा विधिक सेवा
कोचा विश्विक जानस्वका त्रिविय	अनुमुखित जनताती के रिश	सार्वान्सक के सार्वरूप के संपर्ध
के निरात विश्विक सेवा प्रतिकार	जरम कई है। उन्हें जारस्क होने	किया जा सकता है। मैके पर
के निरात विश्विक सेवा प्रतिकार	के आयरपक्षा है। और उन्हें	समातनीबी जिनीद कुमार सौरा
मिश्रा एवं प्रधान संसयक आरीप	कर्तव्य का पालन भी करना	केचनवाड़ी, कोलवा बिहार टोला
कुमार द्वारा अमरूठ महोत्सव के	होग एवं विभि सम्मत जहां भी	ग्राम के बहुत से अनुसूचित
मीके पर अनस्वीचन जनजनियों	समस्या हो उसके रिगए जिला	जनजाति के लोग उपस्थित थे।

मुजपफरपुर, मंगलवार 09.03.2021 प्रभात रेवबर 06

रेवस पर जीविका दीदियां सम्मानित मजबूत आधार इम दुनिय को क हे.कई चार महि

आक्सीजन के लिए जीवन में पौधारोपण है बहुत बड़ा फैक्टर : जिला न्यायाधीश



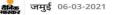
त्व विविध सेवा अतर भएक अनु पहालर हत अबने में जमना पूर्व जिल र लगए। एसए के मण्डस रबंग डीवेर ने त्रत देखित के सामने विषेणत जन्म कोर्ट के पहिते दुर्दित सामके और

डालसा ने राष्ट्रपिता महात्मा गांधी

की पुण्यतिथि पर दी श्रद्धांजलि विक्रस के अवसर पर जिला विश्वक सेना प्रविकार करना के साँचन भनेंद्र डिवनी एवं जिला विश्वक सेना प्रविकार के सभी कर्राचारिण एवं परा विश्विक स्वर्म सेवक ने दे जिनट का मीन भारण कर वाहजा गर्भने के दुष्पा हीना पर अन्मने अद्भावील और क्री। सचिव जिल

बक्सर 31-01-2021









सुरक्षा योजना के लिए किया जागरूक

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संवददात, स्मंतपुर

मुख्यालय के पंचान आग परिसा में शिवाल को बितार तज विशेष सेवा प्रांथका के निरीय पा सिवा विशेष सेवा प्रांथका के के ताराध्यम में वातनवार विशेष स्था अवेडना संय जब सोरीक सेवा प्रांथकर के मूलन

भिकृतः नगरः अविवार मुग्ताः क्रियेन्त्रे स्वीता अत्राप्तती सिंह त्याप्त्रती स्वार स्वीतुः स्वार्ण्य स्वार्ण्य स् ते स्वीतां स्वार्ण्य से सार्वनात्राण्य स्वार्ण्य स्वार्ण्य स्वार्ण्य स्वार्ण्य स्वार्ण्य स्वार्ण्य स्वार्ण्य स् रितेश्वर स्वार्ण्य स्

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एवसिंहस्तरप्र में पैनल्ड अपिकासत केंद्र उद्यक्तिंडस्टप्र रूप्रिय्तुन्दिन्दी मार्थिकड़ सेवा समिति के पित्त अपिकास के प्रीडीय प्रार्थक्ता के अपने पति क्षेत्र प्रीडीय प्रार्थक्ता के अपने पति क्षेत्र किस्ट पीति में प्रार्थक्त किस्टा अपिका क्षेत्र के अल्लापुर भोव विकास अपिका क्षेत्र किस्टा क्षेत्र प्रत्ने नेतिष्ठ देवी में किस्सा अपिकासत दात अपनिय के प्रार्थक्त किस्टा प्राप्त अपनिय के प्रार्थक्त किस्टा का उनके पति क्षेत्र क्षेत्रे का जनकरी की सुबाह उनके भागा के पहार्थिकवरी में संबुक्त रूप के पर तो पर, हो। गौरा देशों आरोप लगाई है कि पुछने भागा जाती है कि पुछने भागा जाती है कि है। बही उन्हें उनके प दुर्ख भी नहीं बता रा के प्रभावी सरिवाल में राधकों सरिवा का रा स्वाप्त के संविधा के

Legal Awareness programme dated 11-07-2021, DLSA SAMASTIPUR

के समस्तीपुर भास्कर 23-06-2021





22-06-2021, DLSA Samastipur



दैनिक

ाल सुभार गृह तथा इकाई व विशिष्ट स्थान का निरिक्षण सेवा प्राध्कार के कुमार ने पैनल णु कान्त चौधरी,

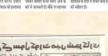
के तरत काम करन क इसलिए सभी बंदी का साथ लें कि वे तब जेल से बाहर जाएंगे तो संविधन के प्रति बकरवर रहेंगे और अपने व परिवर को संविधन के दलरे में कार्य - ⁴⁴व बनोंगे। उनोंने





को पह कर सुनाय। जेल में नशा मुक्ति दिवस के मैंक पर भी जेल अयोकक ने बंटियें से नश से होने वाले नुकसान के बारे में विल्तर से बसाय। जेल में





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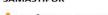


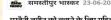
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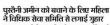














Legal Aid programme dated





S.	Month	Referral	Settled	Not	Non-	Connected	Pending
No.				Settled	Starters	Cases	Cases
1	Oct-20	59	15	35	21	0	1208
2	Nov-20	69	08	47	18	0	1204
3	Dec-20	128	20	80	44	2	1188
4	Jan-21	210	44	213	60	0	1081
5	Feb-21	268	66	150	105	2	1028
6	Mar-21	346	42	148	93	0	1091
7	Apr-21	96	16	32	21	0	1118
8	May-21	18	00	06	7	0	1123
9	Jun-21	14	04	26	20	0	1087
10	Jul-21	87	15	38	35	0	1086
11	Aug-21	106	26	59	15	2	1092
12	Sep-21	231	39	108	51	1	1125
	Total	1632	295	942	490	7	1125

Mediation Report from October-2020 to September- 2021

National Lok Adalat, 2020 (October – December)

			Pre-Litigatior	Cases		Pending C	ases		Total Cas	ses
Subject	Date	Taken up	Disposal	Sett. Amt.	Taken up	Disposal	Sett. Amt.	Taken up	Disposal	Sett. Amt.
All subject matters	12.12.2020	57903	17296	822504118	7727	2387	358305452	65630	19683	1180809570
	Total	57903	17296	822504118	7727	2387	358305452	65630	19683	1180809570

National Lok Adalat, 2021 (January – September)

			Pre-Litigatior	Cases		Pending Ca	ases		Total Cas	ses
Subject	Date	Taken up	Disposal	Sett. Amt.	Taken up	Disposal	Sett. Amt.	Taken up	Disposal	Sett. Amt.
All subject matters	10.04.2021	0	0	0	0	0	0	0	0	0
	10.07.2021	203475	31091	1248013854	30383	8593	981396590	233858	39684	2229410444
	11.09.2021	387754	39280	1908040773	82924	17964	630889896	470678	57244	2538930669
	Total	591229	70371	3156054627	113307	26557	1612286486	704536	96928	4768341113

Training-cum-Sensitization Programme of PLVs of all DLSAs through Virtual mode

BSLSA had organized 5 days Virtual Training-cum-Sensitization programme for PLVs scheduled from 09.08.2021 till 13.08.2021. A total of **2766 PLVs** have attended the programme.

Resource persons:

- 1. Sri Om Prakash Sir (Former Member Secretary, BSLSA),
- 2. Ms. Dhriti Jasleen Sharma (Joint Secretary, BSLSA)
- 3. Sri Prahlad Kumar (Former Registrar, BSLSA)
- 4. Ms. Kiran Ojha (Assistant Registrar, BSLSA)
- 5. Ms. Arti Kumari, Assistant Registrar, BSLSA)
- 6. Sri Ajay Kumar (Sr. State consultant in Directorate of Social Welfare and UNICEF),
- 7. Sri Pankaj Pandey (Panel Advocate in BSLSA, Patna),
- 8. Sri Girish Chandra Mishra (State Head in HelpAge India, Bihar & Jharkhand)

Links for the Lectures on BSLSA You Tube Channel are given below:

- 1. <u>https://www.youtube.com/watch?v=0d2Ua06gpPk</u>
- 2. https://www.youtube.com/watch?v=nkwk3XeUDAQ
- 3. https://www.youtube.com/watch?v=mpEkz18Vtpk
- 4. https://www.youtube.com/watch?v=ThS2cSBijY8
- 5. https://www.youtube.com/watch?v=rhZUL7y30xY

Statement of allotment to the victim under Bihar Victim Compensation Scheme

Nature of the Offence	No. of Victims	Compensation awarded in
		Rs.
Acid	32	75,50,000
POCSO	306	8,44,80,000
Rape	30	87,90,000
Death	94	3,09,50,000
Sexual Assault	04	2,85,000
Others	04	8,00,000
Total	470	13,28,55,000

Statistical information of Legal Literacy/ Legal Awareness Camps/ Programmes

S. No.	Mode/place of awareness programme	No. of programme held	No. of Persons attended	Subjects
1	School/College/University	110	5085	 Symptom & prevention from corona virus, Awareness regarding Covid19. Legal Awareness Programme on NALSA (Legal Services to the victims of Drug Abuse and Eradiation of Drug Menace) Scheme, 2015. Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganised Sector) Scheme, 2015. Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015. Legal Awareness Programme on the topic of Plea Bargaining and Right to Transgender etc.
2	Village/community Centre	546	226790	 Symptom & prevention from corona virus, Awareness regarding Covid19. Legal Awareness Programme on NALSA (Legal Services to the victims of Drug Abuse and Eradiation of Drug Menace) Scheme, 2015. Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganised Sector) Scheme, 2015. Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015. Legal Awareness Programme on the topic of Plea Bargaining and Right to Transgender etc.
3	Jail/other custodial home	526	13772	 Legal Awareness Programme on NALSA (Legal Services to the victims of Drug Abuse and Eradiation of Drug Menace) Scheme, 2015. Legal Awareness Programme on the topic of Plea Bargaining etc
4	Others (Block, Panchayat, Hospital etc)	245	11134	 Symptom & prevention from corona virus, Awareness regarding Covid19. Legal Awareness Programme on NALSA (Legal Services to the victims of Drug Abuse and Eradiation of Drug Menace) Scheme, 2015. Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganised Sector) Scheme, 2015. Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015. Legal Awareness Programme on the topic of Disp Bearging and the topic of Disp Bearging and the topic of
	Total	1427	256781	Plea Bargaining and Right to Transgender etc.

SUCCESS STORY

(Special Sitting in Juvenile Justice Board in Bihar on 14.08.2021)

The Juvenile Justice Monitoring Committee of the Patna High Court in collaboration with Bihar State Legal Services Authority, Patna had organized a special sitting in all the Juvenile Justice Boards in Bihar on 14.08.2021 resulting in disposal of 1415 cases, including petty (620), serious (701), and heinous (95) nature of cases in single day. There was participation of Child in Conflict with law with their parents, District Legal Services Authorities with their panel lawyers, Para Legal Volunteers, Special Juvenile Police Units, Officers from Social Welfare Departments, District Child Protection Units etc. There was release of 40 children institutionalized in the Child Care Institutions particularly in Observation Homes.

Link for further details:

https://www.youtube.com/watch?v=nvLtljQVICM



Regards –

BIHAR STATE LEGAL SERVICES AUTHORITY, PATNA

Ph:-0612-2508943, Fax:-0612-2508390

Toll Free Helpline No:-15100

Website:- www.patnahighcourt.gov.in/bslsa/

Email id - bslsa_87@yahoo.co.in,

Email (National Lok Adalat):- bslsalokadalat@gmail.com

BSLSA You Tube Channel - https://www.youtube.com/channel/UCFY_iZPSgNLg4wBJUNQMR1Q